RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.Estt.(RJS)/92/2019

Date: 24.10.2019

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Consequent upon upgradation of Court of Civil Judge & Judicial Magistrate, Dungla(Chittorgarh) in Senior Civil Judge-Cum-Additional Chief Judicial Magistrate, Dunglá (Chittorgarh) vide State Govt. order No. F.1(11)Nyay/2016 Dated 22.10.2019. Ms. Asha Chauhan, an officer in Civil Judge Cadre, presently posted as Civil Judge & Judicial Magistrate, Dungla(Chittorgarh), is hereby transferred/ posted as Civil Judge & Judicial Magistrate, Badi Sadri (Chittorgarh).

She is directed to hand over the charge in accordance with Order No.24/P.I. Dated 23.11.1998.

Shri Ahsan Ahmed, an Officer in Senior Civil Judge Cadre, presently posted as Senior Civil Judge-Cum- ACJM, Badi Sadri (Chittrogarli) is hereby appointed/posted as Presiding Officer of newly created court of Senior Civil Judge-Cum-ACJM, Dungla (Chittorgarh) in addition to his own duties till further orders.

NOTE :-

- He shall dispose off minimum 40% additional work as per circular of standard of work.
- 2. He has been appointed as P.O. of out lying Court in addition to his own duties shall hold Court at Dungla at least for three days in alternative week.
- The cases in which accused are in custody or there are direction of higher Court for time bound disposal of case shall be decided on priority basis.

BY ORDER

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Date: 24.10.2019

No.Estt.B2(v)1/2019/10119

Copy forwarded to the following for information and necessary action:-1. The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/ Bench, Jaipur.

2. The Secretary to the Law Minister, Government of Rajasthan, Jaipur.

P.S. to All Hon'ble Judges at Jodhpur.

- 4. The Principal Secretary to the Government, Law Department-Cum-Legal Remembrance, Rajasthan, Jaipur.
- 5. The Secretary to the Government of Raj, Department of General Administration (Gr.2), Jaipur.

6. The Secretary, Lokayukta, Sachivalaya, Jaipur.

The Secretary, Lokayukta, Jacintologa, Joseph
The Accountant General, Rajasthan, Jaipur.
The Registrar General/Registrar(Vig.)/(Admn.)/(Rules)/(Class.)/(Exam.)/OSD(FRI)/(Judicial)
Rajasthan High Court, Jodhpur and Registrar hq. At Delhi.

 The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary. Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.

10.All Jt. Registrars/ Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.

11.District & Sessions Judge, Chittorgarh with the request to serve/circulate the copy of this order to the concerned Courts/Officers/Treasury Officers as per direction issued vide this office letter No 17022 dated 08,10,2015.

12. The Director, Rajasthan State Judicial Academy, Jodhpur.

13.A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/Bench, Jaipur.

Personal File/ Conf./Accounts/General/store Sub.Court/Statistics/Computer Cell RJS Leave/Jr.Actt./Building Cell

REGISTRAR GENERAL